

ITEM NO.21+22 Court 12 (Video Conferencing) SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Item No.21

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 7866/2021

(Arising out of impugned final judgment and order dated 28-12-2020 in OWP No. 486/2017 passed by the High Court Of J & K At Jammu)

RAJ KUMAR GANDOTRA

Petitioner(s)

VERSUS

THE STATE OF JAMMU AND KASHMIR & ORS.

Respondent(s)

(IA No.43905/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.43907/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.43902/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

WITH

Diary No(s). 7869/2021 (XVI-A)

(FOR ADMISSION and I.R. and IA No.43644/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.43645/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.43643/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Diary No(s). 7848/2021 (XVI-A)

(FOR ADMISSION and I.R. and IA No.43888/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.43890/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.43887/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Diary No(s). 10830/2021 (XVI-A)

(FOR ADMISSION and I.R. and IA No.57364/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.57367/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.57363/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Item No.22

SLP (CIVIL) Diary No(s). 11066/2021

(FOR ADMISSION and I.R. and IA No.58419/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.58420/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.58418/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..)*****[TO BE TAKEN UP ALONG WITH D. NO. 7866/2021]
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WITH

Diary No(s). 11057/2021 (XVI-A)

(FOR ADMISSION and I.R. and IA No.58971/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.58972/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.58970/2021-PERMISSION TO FILE PETITION

(SLP/TP/WP/..))

Diary No(s). 11064/2021 (XVI-A)

(FOR ADMISSION and I.R. and IA No.58991/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.58992/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.58990/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 30-04-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN

HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s) Mr. Vikas Singh, Sr. Adv.
Mr. Sunil Sethi, Sr. Adv.
Mr. Vivek Chib, Sr. Adv.
Mr. Sunil Fernandes, AOR
Ms. Nupur Kumar, Adv.
Ms. Deepeika Kalia, Adv.
Mr. Navyug Sethi, Adv.
Mr. Prastut Dalvi, Adv.

For Respondent(s) Mr. Aseem Shawnet, AAG
Ms. Taruna Ardhendumauli Prasad, AOR
Mr. Kanu Agarwal, Adv.
Mr. Parth Awasthi, Adv.

Mr. Shashank Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Applications for permission to file Special Leave Petitions are allowed.

Applications for exemption from filing c/c of the impugned judgment and affidavit and allowed.

List on Monday i.e on 3rd May, 2021 before appropriate Bench.

Meanwhile, if any orders are passed, the same shall be subject to further orders to be passed by this Court.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)